

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/9109 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the 7th September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2021-HC(AB)/258 dated 04.09.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl has been granted **half day casual leave on 05.09.2024**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/9110-9111 /A, dated , 07-09-2024

Copy to:

1. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

